

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION No. 235
TO BE ANSWERED ON 30th November, 2021

FEES FOR KCC

235. SHRI HANUMAN BENIWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) the details of the various kinds of fees, surcharges, etc. collected by the Government and private banks from farmers to provide Kisan Credit Cards (KCC) before and after KCC approval; and
- (b) the fees, surcharge and other charges paid by the farmers for the renewal of KCC in the bank despite the amount paid by the farmers at the first approval along with the details of the provision made in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि और किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): As per the instructions issued by Reserve Bank of India regarding Kisan Credit Card Scheme, processing fee, inspection charges and other charges may be decided by banks as per their board approved guidelines. However, Indian Bank Association has waived off all charges including processing, documentation, inspection and ledger folio charges as well as other service charges for KCC loans upto Rs. 3 lakhs, for the welfare of Small and Marginal farmers.
